

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6281

ANSWERED ON:06.05.2003

EXEMPTION FROM NET

AJAY CHAKRABORTY

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Rastogi Committee Report to review the Pay Scales of University and College Teachers have recommended NET exemption for Ph.Ds. to be qualified as Lecturers in the Universities and Colleges; and

(b) if so, the details thereof;

(c) whether these recommendations have been accepted by the Government; and

(d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. VALLABHBHAI KATHIRIA)

(a) to (d): According to the information furnished by the University Grants Commission (UGC), the Rastogi Committee had recommended that those candidates who have 55% marks in the Master's Degree and have obtained Ph.D. after 1993 should be exempted from qualifying in the NET/SLET to become eligible for the post of Lecturer.

The matter was considered by the UGC and it was felt that such an exemption would dilute the standard of Ph.D and also quality of teaching. Accordingly, NET or its equivalent examination accredited by the UGC has been made compulsory qualification for appointment as Lecturer even for the candidates having Ph.D. degree. The UGC has, however, decided that the candidates who have completed M.Phil degree by 31.12.1993 or have submitted Ph.D. thesis to the university in the concerned subject on or before 31.12.2002, are exempted from appearing in the NET examination. In case, such candidates fail to obtain Ph.D. degree, they shall have to pass the NET examination.